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the Department of Economic Affairs in accordance with the item-wise percentage for reimbursement provided in the agreement.

The project was orginally scheduled to terminate in December 1978. However, in view of the delayed implementation of the project, it, period has been extended upto December[^] 1981.

Schemes for Arunachal Development **Pradesh**

- 2421. SHRI RATAN TAMA: Will the Minister of WORKS AND HOUSING be pleased t₀ state:
- (a) whether it is a fact that Government of Arunachal Pradesh had sent a proposal for the development of rural programmes in the Union Territory;
- (b) if so, by when such programmes are likely to be taken up and what is the total financial sanction sought for this purpose;
- (c) whether it is also a fact that recently the Chief Minister of Arunachal Pradesh had a meeting with the authorities of HUDCO regarding taking up rural housing schemes on the pattern of Haryana and Punjab for providing houses to the rural poor population in Arunachal Pradesh;
- (d) if so, what are the details in this regard; and
- (e) whether Central Government also propose to take up the job of providing houses to the rural poor in Arunachal Pradesh under the schemes of HUDCO?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

- (b) Does not arise
- (c) HUDCO has informed that no such meeting has taken place recently with its Chairman-cum-Manasaing Director. ,.....,

- (d) Does not arise.
- (e) Housing and Urban Development. Corporation would provide financial assistance by way of loan to an agency of Arunachal Pradesh Administration as and when a scheme prepared on HUDCO's norms is sent t₀ HUDCO.

to Questions

Confering of Degrees on Students ii» **Delhi University**

- 2422. SHRI ROBIN KAKATI: Will the Minister of EDUCATION be pleased 'o state:
- (a) whether there is any practice in Delhi University to award honours students . with graduation degrees without division if they fail to qualify in the subsidiary subjects;
- (b) whether these students who have got such degrees without division are not admitted to higher classes; and
- (c) whether Government propose to provide some relaxation to those candidates for pursuing the higher studies?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Under the University Rules, a candidate who has received the minimum marks required to pass the main subject of an honours course but has failed in one of the subsidiary subjects, is eligible-for the award of a Pass degree without division, provided he has secured at least 25 per cent marks in the subsidiary subject in question

- (b) The students who are awarded a Pass degree after having failed in one subsidiary subject, are eligible for admission to higher courses in certain subjects but they are not treated "t par with those who qualify for the honours degree by passing both in the main subject and in the subsidiary-subjects.
 - (c) There is no such proposal.